

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 349 OF 2017 &
IA NOS. 945 & 944 OF 2017

Dated: 13th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GRIDCO Limited	...	Appellant(s)
Vs.		
Power Grid Corporation of India Limited & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Rhea Luthra for R-1

ORDER

Issue notice to the Respondents and take necessary steps to serve notice to the un-served Respondents returnable on 21.03.2018. Dasti, in addition is permitted.

List this matter on **21.03.2018**, as requested

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Ss/pr